

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 261/16	TP 111/17	For filing objections by Respondent counsel	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM

1 RAJESH S,
ADVOCATE
8123976974
Miranmalash
9845557715

Petitioner
Rajesh
Respondent
M

O R D E R

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections on behalf of Corporate Debtor. For hearing list it on 09/01/2018.


Member (T)


Member (J)